Annexure-7 Name of the corporate debtor: MK Overseas Private Limited; Date of commencement of CIRP:- 19.09.2019.; List of creditors as on: 03.12.2024

List of operational creditors (Government dues)

(Amount in ₹)

SI	Details of Claimant	Details of claim		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of	Remarks,
No.	Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	contingent claim	mutual dues, that may be set- off	claim not admitted	claim under verification	if any
1	Excise & Taxation Officer		3,50,45,48,452	3,50,45,48,452		No	No	No		-	-	-	-	
2	Employee's State Insurance Corporation		11,00,013	11,00,013		No	No	No	N.A	-	-	-	-	
3	Commercial Tax Department, Ghaziabad, U.P.		45,55,78,106	42,83,45,097		No	No	No	N.A	_	-	2,72,33,009	_	
4	Assistant Commissioner of Customs Noida Customs Commissionerate, ICD-Loni, Ghaziabad		3,47,48,062	3,47,48,062		No	No	No	N.A	-	-	-	-	
5	Regional PF Commissioner, Chandigarh		52,30,190	41,30,558		No	No	No	N.A	-	-	10,99,632	-	
6	Income Tax Department (TDS Department)		4,98,85,375	-								4,98,85,375		
	TOTAL		4,05,10,90,198	3,97,28,72,182						-	-	7,82,18,016	-	